

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 83/2017 & IA 26/2017 in C.P. No. 30/241-242/NCLT/AHM/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

Name of the Company: Chimanal Ramji Savla & Ors.
V/s.
Flagship Realty Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. NATASHA SUTARIA

ADV.

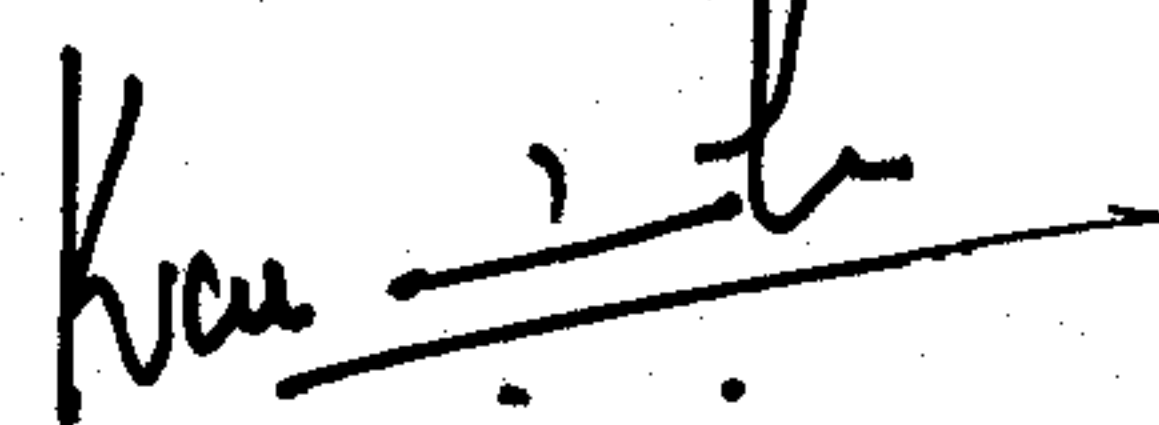
PETITIONER



2. Kunal P Vaishnav

Advocate

Resp No. 1 & 3



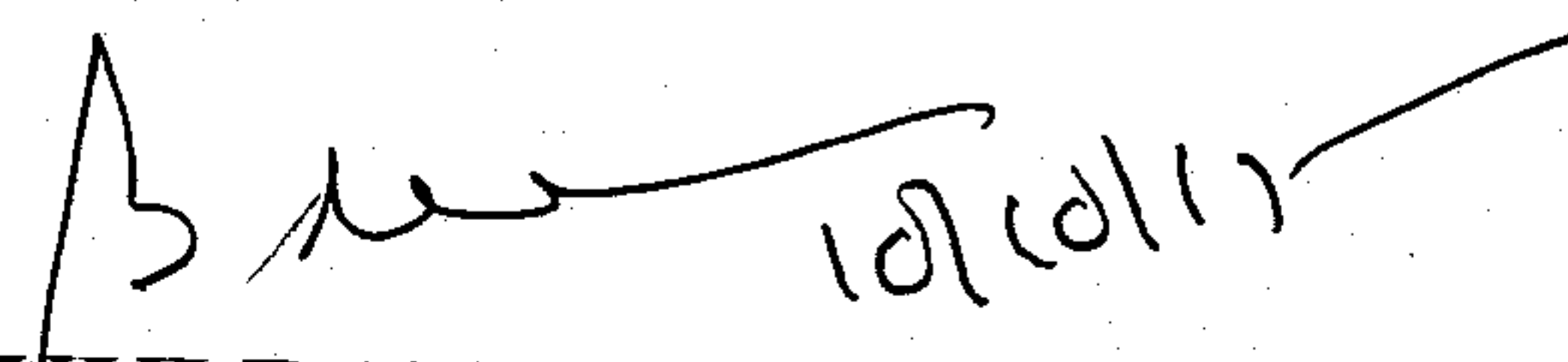
ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondents No.1 and 3.

Petitioner Counsel represented that respondent no. 8 died.

Petitioner shall take steps to implead LR's of Respondent no. 8.

List the matter on 16.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of October, 2017.